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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

O. A. NO.1130 OF 2012
Cuttack the 16th day of January, 2013

CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE MR. R.C. MISRA, MEMBER (ADMN.)

R.K. Behera,
aged about 60 years,
S/o. Late C. Behera,
Vill/P.O-Simulia,
Dist-Balasore,
Presently working as GDSMD-MC of Simulia B.O
In a/c with Soro MDG in Balasore Division.

...Applicant
(Advocate(s) for the Applicant Mr. P.K. Padhi.)

VERSUS

Union of India

1. Represented through its Secretary-cum-D.G. Posts,
Dak Bhawan,
New Delhi-1
2. Chief Postmaster General
Odisha Circle,
At/Po-Bhubaneswar,
Dist-Khurda-751001,
3. The Superintendent of Post Offices,
Balasore Division,
At/Po/Dist-Balasore-756001.
4. Inspector of Posts,
Soro Sub-Division,
At/Po-Soro,
Dist-Balasore-756045.

... Respondents

(Advocate- Ms. S. Mohapatra,)

ORDER(Oral)

MR.A.K.PATNAIK, MEMBER(J)

Heard Mr. P.K. Padhi, Ld. Counsel for the applicant and Ms. S. Mohapatra, Ld. ASC appearing on behalf of the Respondents.

Verdict

2. Though defects as pointed out by the Registry have not been removed till date, we find that a representation dated 17.04.2012 (Annexure-A/4) made by the applicant to the Superintendent of Post Offices, Balasore Division (Respondent No.3) is still pending. Therefore, without entering into the merit of this case and not insisting on the removal of defect, we direct Respondent No.3 to consider the above said representation dated 17.04.2012 (Annexure-A/4) of the applicant and dispose it of through a reasoned and speaking order, if not yet disposed of, and communicate the decision thereon to the applicant within a period of two months from the date of receipt of this order.
3. With the above observation and direction the O.A. is disposed of. No costs.
4. Send copy of this order along with paper book to Respondent No.3 at the cost of the applicant for which Mr. Padhi undertakes to file requisites by 22.01.2013.


(R.C. MISRA)
MEMBER(A)


(A.K. PATNAIK)
MEMBER(J)

K.B